

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

W.P.(C) No. 258 of 2018

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**CORAM**

**HON'BLE MR. JUSTICE RAJESH SHANKAR**

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05/25.03.2021      The case is taken up through Video Conferencing.

Notice.

Mr. Sandip Verma, learned A.C to Sr. S.C-III, appears and waives notice on behalf of the respondent No.3. He prays for six weeks' time to seek instruction and file counter affidavit.

Issue notice to the respondent Nos. 4 to 8 by ordinary process for which requisites etc. must be filed by 09.04.2021.

Notice is made returnable after six weeks.

Satish/-

(RAJESH SHANKAR, J)